

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant(s) *Chhatar mal*

Respondent(s) *no 9-8-00*

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

10.11.2005

CA 193/2005

Mr. P.N. Jatti, Counsel for applicant.

Learned counsel for the applicant submits that he wants to withdraw this OA with a liberty reserved to him to file a substantive OA for the same cause of action.

In view of the submission made by the learned counsel for the applicant, the present OA is dismissed as withdrawn with a liberty reserved to the applicant to file a fresh substantive OA for the same cause of action.

*W. S. Chauhan*  
(M. L. CHAUHAN)  
MEMBER (J)

*A. K. Agarwal*  
(A. K. AGARWAL)  
VICE CHAIRMAN

*Copy given  
to Mr. P.N. Jatti  
on 10.11.05*